

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 103**  
**(IB)-627(PB)/2019**

**IN THE MATTER OF:**

Mr. Neeraj Tewari

..... Petitioners/Applicant

v.

M/s. AVJ Developers (India) Pvt. Ltd.

..... Respondent

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 28.05.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. Aarzo Aneja, Mr. Aniket Bhattacharria & Mr.  
Karan Khanna, Advs.

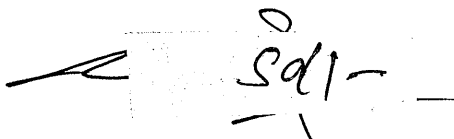
For the Respondent

Mr. Mohit Gemini, Proxy Counsel

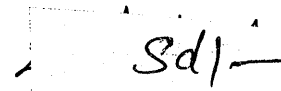
**ORDER**

Order dated 07.05.2019 is not complied with.

List for further consideration on 02.07.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

28.05.2019  
Ritu Sharma